

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:929  
ANSWERED ON:16.07.2014  
TRAINED TEACHERS  
Maragatham Smt. K.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether there is acute shortage of trained teachers in the schools across the country;
- (b) if so, the details thereof, State-wise and the reasons therefor;
- (c) the existing student-teacher ratio and the actual number of additional teachers required as per the Right to Education (RTE) Act, 2009;
- (d) the total number of teachers that have been appointed so far after the implementation of the RTE Act and the number of posts which are lying vacant, State-wise; and
- (e) the action plan being formulated by the Government to fill up these vacancies?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (e): On the basis of analysis made based on information provided by the State Governments, the States of Assam, Bihar, Chhattisgarh, Madhya Pradesh, Manipur, Meghalaya, Nagaland, Odisha, Tripura, Uttarakhand, Uttar Pradesh, West Bengal have inadequate number of persons with the teacher qualifications as laid down by the National Council of Teacher Education (NCTE), the academic authority under the Right of Children to Free and Compulsory Education (RTE) Act, 2009 and inadequate teacher preparation capacity in relation to teacher demand. Further, the recruitment of teachers in some States was delayed due to pending court cases.

The Pupil Teacher Ratio as per Unified District Information System for Education (UDISE) 2013-14 (Provisional) for elementary education is 1:26 for government schools in the country as a whole.

Under the Sarva Shiksha Abhiyan, based on State requirements 19.84 lakh teachers have been supported against which 15.06 lakh have been appointed upto 31.03.2014 in the States/UTs. A total of 4.76 lakh teacher posts have been filled up after the implementation of RTE Act, 2009. The State wise unfilled teacher posts funded under the SSA are at Annexure.

The State/UT Governments have been advised to hold the Teacher Eligibility Test (TET) on a regular basis, which is a mandatory requirement and to pursue resolution of pending court cases, so that the vacancies of teachers are filled up at the earliest.